

ITEM NO.40

COURT NO.4

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 7736/2023

[Arising out of impugned final judgment and order dated 18-01-2023
in SAD No. 18/2023 passed by the High Court of Judicature at
Allahabad, Lucknow Bench]

THE STATE OF U.P. & ORS.

Petitioner(s)

VERSUS

SANT RAM & ORS.

Respondent(s)

I.R.

Date : 04-02-2025 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ABHAY S. OKA
HON'BLE MR. JUSTICE UJJAL BHUYAN

For Petitioner(s) Mr. Sanjay Kumar Tyagi, AOR

For Respondent(s) Mr. Aditya Kumar Dubey, Adv.
Ms. Vijeta Dubey, Adv.
Mr. Devvrat, AOR
Ms. Harshita Sharma, Adv.

Ms. Mukti Chowdhary, Adv.
Ms. Rashmi Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

This matter is not taken up.

List on 22.07.2025.

(VARSHA MENDIRATTA)
COURT MASTER (SH)

(AVGV RAMU)
COURT MASTER (NSH)